

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF POSTS**

**LOK SABHA
STARRED QUESTION NO. 400
TO BE ANSWERED ON 30TH MARCH, 2022**

GRAMIN DAK SEVAKS

400. SHRI SUDHAKAR TUKARAM SHRANGARE:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of people recruited as Gramin Dak Sevaks (GDS) since 2014, postal circle and State-wise;
- (b) the details of the eligibility requirements for GDS along with its method of selection;
- (c) the promotional avenues available for GDS for absorption into regular civil posts; and
- (d) the details of the GDS friendly initiatives taken by the Government during the last one year?

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS &
ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

- (a) to (d) A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 400 FOR 30TH MARCH, 2022 REGARDING 'GRAMIN DAK SEVAKS'.

(a) Sir, the number of people engaged as Gramin Dak Sevaks since the year 2014 is **93219**. The number Postal Circle-wise/State-wise is at Annexures-I &II respectively.

(b) Sir, the eligibility requirements and method of selection for Gramin Dak Sevaks are as under:-

- (i) The minimum and maximum age for the purpose of engagement to GDS posts is 18 and 40 years respectively as on the date of notification of the vacancies. The upper age limit is relaxable for those belonging to Scheduled Caste/Scheduled Tribe (SC/ST) upto 5 years and those belonging to other Backward Caste up to 3 years.
- (ii) Secondary School Examination pass certificate of 10th standard with passing marks in Mathematics and English (having studied as compulsory or elective subjects) conducted by any recognized Board of School Education of the Government of India/State Governments/ Union Territories shall be mandatory educational qualification for all approved categories of Gramin Dak Sevaks.
- (iii) The candidate should have studied the local language at least up to 10th standard as compulsory or elective subject.
- (iv) Gramin Dak Sevaks are engaged through GDS online engagement process on the basis of merit in 10th class and by following other eligibility criteria.

(c) Sir, the promotional avenues available for Gramin Dak Sevaks for absorption in regular Civil posts are as under :-

- (i) Gramin Dak Sevaks having 5 years and 3 years of continuous engagement are eligible for absorption against 50% of vacancies of Multi Tasking Staff (MTS) on seniority-cum-fitness basis and 25 % of vacancies of MTS through Competitive Examination respectively.
- (ii) Gramin Dak Sevaks upto the age of 50 years (Relaxable for those belonging to Scheduled Caste/Scheduled Tribe upto 5 years and those belonging to other Backward Caste upto 3 years) and having 5 years of continuous engagement are eligible for Limited Departmental Competitive Examination for 50% of vacancies of Postman cadre and 25% of vacancies of Mail Guard cadre.
- (iii) Unfilled vacancies of Postal Assistants/Sorting Assistants out of the promotion quota are offered to Gramin Dak Sevaks subject to fulfilment of relevant eligibility conditions.

(d) Sir, a number of GDS friendly initiatives have been undertaken by the Department during the last one year which include:-

- (i) Keeping in view unprecedented times due to Covid -19 pandemic, financial assistance upto Rs.50,000/- from welfare fund has been granted to the GDSs affected by Covid-19.
- (ii) Furnishing of security of Rs. 1,00,000/- (Rs. one lakh) on engagement as GDS in the form of Fidelity Guarantee Bond or National Saving Certificates has been done away with.
- (iii) Instructions were issued on regularization of the period of absence from duty in respect of Gramin Dak Sevaks during the pandemic.
- (iv) 2120 dependents of the deceased GDSs have been engaged on compassionate grounds.
- (v) For the first time, relaxation of maximum upto 3 years for acquiring prescribed educational qualification for compassionate engagement has been introduced for Dak Sevak posts.
- (vi) Combined Duty Allowance to Branch Postmasters who are working at single handed Branch Post Offices has been provided.

Annexure-I

Annexure referred to in reply to Part (a) of Lok Sabha Starred Question No. 400 for 30.03.2022 regarding Gramin Dak Sevaks.

CIRCLEWISE INFORMATION OF NUMBER OF PEOPLE RECRUITED AS GRAMIN DAK SEVAKS

Name of Circle	Year-wise Break-up									Total
	2014	2015	2016	2017	2018	2019	2020	2021	2022	
Andhra Pradesh	838	513	365	230	948	661	2201	414	261	6431
Assam	210	233	224	35	169	104	43	265	37	1320
Bihar	450	909	167	161	282	689	194	196	00	3048
Chhattisgarh	280	143	22	145	989	603	1058	398	112	3750
Delhi	47	101	10	01	13	15	66	10	00	263
Gujarat	372	381	696	57	1491	249	2022	1322	136	6726
Haryana	228	154	130	30	67	386	123	375	35	1528
Himachal Pradesh	149	146	251	30	292	407	206	417	35	1933
J & K	46	30	30	14	09	30	87	137	04	387
Jharkhand	140	287	269	52	101	495	197	153	00	1694
Karnataka	830	653	540	124	478	182	1747	1642	109	6305
Kerala	560	469	477	39	657	66	1524	680	383	4855
Madhya Pradesh	576	809	553	184	118	1365	256	2022	64	5947
Maharashtra	1117	528	530	45	999	637	2827	682	290	7655
North East	66	142	104	63	67	309	27	439	100	1317
Odisha	488	518	271	516	240	2286	251	955	00	5525
Punjab	440	217	145	33	499	41	647	510	64	2596
Rajasthan	893	430	694	224	162	800	601	2201	00	6005
Tamilnadu	1308	651	1020	95	157	2554	922	2373	79	9159
Telangana	384	514	199	108	484	181	548	266	167	2851
Uttar Pradesh	901	506	593	134	141	252	1584	1653	223	5987
Uttarakhand	103	81	04	17	155	218	51	289	02	920
West Bengal	374	361	242	53	79	64	4542	1183	119	7017
Grand Total	10800	8776	7536	2390	8597	12594	21724	18582	2220	93219

Annexure-II

Annexure referred to in reply to Part (a) of Lok Sabha Starred Question No. 400 for 30.03.2022 regarding Gramin Dak Sevaks.

STATEWISE INFORMATION OF NUMBER OF PEOPLE RECRUITED AS GRAMIN DAK SEVAKS

Name of State	Year wise Break-up									Total
	2014	2015	2016	2017	2018	2019	2020	2021	2022	
Andhra Pradesh	838	513	365	230	948	661	2201	414	261	6431
Arunachal Pradesh	25	24	00	03	03	04	01	23	01	84
Assam	210	233	224	35	169	104	43	265	37	1320
Bihar	450	909	167	161	282	689	194	196	00	3048
Chhattisgarh	280	143	22	145	989	603	1058	398	112	3750
Goa	25	22	05	00	00	02	54	16	00	124
Gujarat	370	379	695	56	1490	249	2014	1315	136	6704
Haryana	228	154	130	30	67	386	123	375	35	1528
Himachal Pradesh	149	146	251	30	292	407	206	417	35	1933
Jharkhand	140	287	269	52	101	495	197	153	00	1694
Karnataka	830	653	540	124	478	182	1747	1642	109	6305
Kerala	560	467	476	39	657	66	1520	680	381	4846
Madhya Pradesh	576	809	553	184	118	1365	256	2022	64	5947
Maharashtra	1092	506	525	45	999	635	2773	666	290	7531
Manipur	00	42	11	05	19	00	04	34	03	118
Meghalaya	03	03	06	11	24	184	11	43	20	305
Mizoram	33	51	63	14	14	21	07	18	08	229
Nagaland	05	11	17	17	04	07	00	27	03	91
Odisha	488	518	271	516	240	2286	251	955	00	5525
Punjab	434	208	145	33	497	41	647	508	64	2577
Rajasthan	893	430	694	224	162	800	601	2201	00	6005
Sikkim	09	42	10	00	00	01	00	04	00	66
Tamilnadu	1306	648	1014	93	154	2536	916	2365	79	9111
Telangana	384	514	199	108	484	181	548	266	167	2851
Tripura	00	11	07	13	03	93	04	294	65	490
Uttar Pradesh	901	506	593	134	141	252	1584	1653	223	5987
Uttarakhand	103	81	04	17	155	218	51	289	02	920
West Bengal	334	316	231	53	79	63	4542	1178	119	6915
Grand Total	10666	8626	7487	2372	8569	12531	21553	18417	2214	92435

Annexure-II

Annexure referred to in reply to Part (a) of Lok Sabha Starred Question No. 400 for 30.03.2022 regarding Gramin Dak Sevaks.

UNION TERRITORY WISE INFORMATION

Name of the Union Territory	Year Wise Break-up									Total
	2014	2015	2016	2017	2018	2019	2020	2021	2022	
Andaman and Nicobar	31	03	01	00	00	00	00	01	00	36
Chandigarh	06	09	00	00	02	00	00	02	00	19
Dadra and Nagar Haveli and Daman and Diu	02	02	01	01	01	00	08	07	00	22
NCT of Delhi	47	101	10	01	13	15	66	10	00	263
Jammu & Kashmir	42	27	30	13	08	29	87	134	04	374
Ladakh	04	03	00	01	01	01	00	03	00	13
Lakshadweep	00	02	01	00	00	00	04	00	00	07
Pondicherry	02	03	06	02	03	18	06	08	02	50
Total	134	150	49	18	28	63	171	165	06	784
